

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-49/2019/2884/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the

*3<sup>rd</sup> April*  
~~March~~, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/2534 dtd 30.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from 02.04.2023 till the morning of 03.04.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdf*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-49/2019/2885/A, dated** *3.4.2023*

Copy to:

✓ The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*